to Questions

Involvement of Delhi Police Officials in Crimes

2642. SHRI AMAR ROYPRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Delhi Police officials found involved in various crime indicating the nature of crimes during the last three years, year-wise and crime-wise;
- (b) the action taken against each of the officials; and
- (c) the preventive steps proposed to be taken by the Government to uproot crime from such an establishment?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) The requisite information is given as under :

S. No.	Nature of crime	Number of police officials found involved		
		1994	1995	1996
1.	Murder/Attempt to murder	6	9	12
2.	Extortion/Robbery	11	11	13
3.	Rape/Molestation	6	13	6
4.	Cheating/Theft	13	13	14
5.	Kidnapping	9	3	2
6.	Hurt	33	37	35
7.	Prevention of Corruption Act	31	38	30
8.	Miscellaneous (other crimes)	70	75	57
	Total	179	199	169

- (b) 133 criminal cases in 1994, 158 in 1995 and 140 in 1996 were registered under appropriate sections of Indian Panel Code against the police officials concerned.
- (c) The steps taken include timely and deterrent action against the erring police officials, conducting sensitization courses aimed at bringing about the desired behavioural changes amongst police-men, easy accessibility of senior officers to the public and conducting surprise inspections of the police stations/ posts.

Drought Hit Areas

2643. SHRI MADHAVRAO SCINDIA: Will the Minister of AGRICULTURE be pleased to state:

- (a) the areas and districts declared as 'drought hit' this year in the country particularly in Maharashtra, Gujarat and Madhya Pradesh; and
- (b) the Central Aid and assistance given for the drought relief measures, State-wise?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): (a) According to the information received from the State Governments, 1733 villages of 4 districts in Gujarat and 1650 villages of 7 districts in Maharashtra have been declared drought affected during 1996-97. In addition drought conditions in varying degrees prevail in 25 Tehsils of 7 districts in Madhya Pradesh and 15818 villages of 18 districts in Orissa.

(b) Government of India have released the following funds to the above States as central share of the Calamity Relief Fund for relief measures in the wake of natural calamities including drought during 1996-97:

(Rs. in crores)

State (Central	share	of Calamity released	Relief	Fund
Gujarat			104.70		
Madhya Pradesh	ו		38.31		
Maharashtra			51.15		
Orissa			36.76		
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In addition, Rs. 13.00 crores has been released to Orissa from the National Fund for Calamity Relief. A decision has also been taken to provide another Rs. 37.00 crores to Orissa from this Fund.

Research Projects by Cari, Izatnagar

2644. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of AGRICULTURE be pleased to state :

- (a) the number of research projects at Central Avian Research Institute, Izatnagar, being funded by the ICAR-Adhoc Cess fund scheme and the expenditure incurred thereon during the last five years; and
- (b) the details of research outcome of these Adhoc schemes?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): (a) An Ad-hoc scheme entitled, "Genetic Characterisation of Indigenous Poultry Germplasm" has been funded at Central Avian Research Institute, Izatnagar w.e.f 1.4.95. The expenditure incurred in the above scheme till date is Rs. 9,12,899/-.

(b) Research results indicated existence of significant individual variations for immuno competence traits in three Guinea fowl varieties. Genetic and nongenetic factors affecting the above traits revealed significant between sire differences while those due to sex and varieties were non-significant. Protocol for DNA extraction and purification has been standardised and adopted.